

सरकार मोटों का विमुद्रीकरण करना चाहती है; और

(ख) देश में अनुमानतः कुल कितना काला धन है और क्या उसका पता लगाने के लिए कोई प्रस्ताव सरकार के विचाराधीन है ?

विल तथा राजस्व और बैंकिंग मंत्री (श्री एच० एम० पटेल) : (क) इस समय ऐसा कोई प्रस्ताव सरकार के विचाराधीन नहीं है ।

(ख) सरकार ने देश में मौजूद काले धन का कोई अनुमान नहीं लगाया है । तथापि बाबू समिति ने ऐसी भाय को जिसके सम्बन्ध में 1968-69 में कर का अपबन्धन किया गया था, 1400 करोड़ रुपया आंका था ।

काले धन का पता लगाने की कार्रवाई एक सतत प्रक्रिया है । सरकार के द्वारा समय-समय पर स्थिति के अनुसार आवश्यक कार्रवाई की जाती है । कराधान विधि (संशोधन) अधिनियम 1975 के द्वारा काले धन का पता लगाने तथा उसके बढ़ाव को रोकने के कार्य में सुविधा देने के प्रयोजन से कानून में कई एक संशोधन किये गये । तस्कर और विदेशी मुद्रा छल साधक (सम्पत्ति समपहरण) अधिनियम, 1976 में तस्कर व्यापारियों तथा विदेशी मुद्रा का कपटपूर्ण धंरा करने वाले व्यक्तियों की गर-कानूनी नींग पर प्राप्त की गई सम्पत्तियों को जब्त कर लेने की व्यवस्था की गई है ।

भायकर विभाग की गुप्तचर्या प्रभासन को करों की चोरी से संबंधित जानकारी के लिए प्रभावपूर्ण कार्रवाई कर सकने के लिए सुव्यवस्थित कर दिया गया है । भायकर/ धनकर के नये करदाताओं का पता लगाने के लिए तथा विद्यमान करदाताओं के मामले

में उनकी छुपी भाय शकवा उनके छुपे धन का पता लगाने के लिए गहन किंतु सुव्यवस्थित सर्वेक्षण किया जा रहे हैं ।

Opening of new branches and advances made by public and private sector banks

983. SHRI K. SURYANARAYANA: Will the Minister of FINANCE be pleased to state:

(a) the number of new branches opened since during the last three years upto the end of June, 1977 by public sector and private sector banks; and

(b) the advances made by them for various developmental activities in the country i.e., Agriculture, small industries and professionals and self employed persons etc. during the above period?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) The required information is given in Annexure-I. [Placed in Library. See No. LT 1121/77].

(b) Available bank groupwise data regarding advances to neglected sectors as on the last Fridays of June 1975, June 1976 and March 1977 are set out in Annexure II. (placed in Library. See. No. LT 1121/77).

Loan to India by West Germany

984. SHRI RAJ KESHAR SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether West Germany has agreed to extend loan to India;

(b) if so, the amount granted and released; and

(c) the projects on which the amount is likely to be utilised?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) Yes, Sir. At the conclusion of the annual bilateral negotiations between the Governments of India and the Federal Republic of Germany for assistance in the current year, an agreement was signed in New Delhi between the two Governments on 14th October, 1977

(b) The Federal Republic of Germany has committed an amount of DM 360 million (Rs. 135.72 crores) as a loan to India for the current year which has the following composition:

	Rs Crores	DM Million
Projects . . .	88 595	235
Development Banks (ICICI and IIC)	3 147	11
Capital Goods . . .	3 393	9
Commodities . . .	28 275	75
Debt Relief . . .	11 310	30
	<u>135 720</u>	<u>360</u>

(c) Apart from the purposes indicated above, the project tranche of DM 235 million will be utilised for the following projects viz: (i) The Neyveli Lignite Corporation (DM 60 Million), (ii) The Gujarat Narmada Valley Fertilizers Company (DM 55 million), (iii) The Trombay Thermal Power Station (DM 85 million) and (iv) Acquisition of an Oceanographic Research Ship from the Federal Republic of Germany (DM 35 Million).

Terms and conditions of committee to formulate Approach to Foreign and Domestic Tourism

**985 SHRI RAJ KESHAR SINGH:
SHRI VASANT SATHE:**

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have set up high level Committee to formulate the Government approach to foreign and domestic tourism;

(b) whether the Committee has been set up; if so, the terms of reference and its constitution; and

(c) if not, the reasons for the delay?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) to (c) Government propose to set up a high level Committee to formulate a National Policy on Tourism in respect of foreign and domestic tourism. The terms of reference, and the composition of this Committee are under consideration and the decisions in this regard will be announced shortly.

Steps to ensure Price Stability

986 SHRI RAJ KESHAR SINGH: Will the Minister of FINANCE be pleased to state:

(a) how far the problem of power shortage and high rate of interest and depreciation on the Capital outlay have affected prices of various items in the country; and

(b) the steps being taken to tackle the above problems and to ensure price stability?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b) It is not possible to isolate the impact of any particular factor on the prices of commodities. It is, however, possible that power cuts, leading to curtailment of production, may have a tendency to produce temporary shortages in the market, and hence, a rise in prices. The problem of power shortage is being tackled through creation of additional generating capacity, improving the performance of the existing power stations and reducing transmission and distribution losses.